

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:104  
ANSWERED ON:08.08.2012  
SARVA SHIKSHA ABHIYAN  
Yadav Shri Hukamdeo Narayan

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the number of districts along with the names of States where the committee under Sarva Shiksha Abhiyan has been constituted and the number of meetings held in various districts along with the names thereof ;
- (b) whether the Members of Parliament are consulted before fixing the date of meetings or the meeting is called with the orders of District Collector;
- (c) if so, the details thereof;
- (d) whether such committee has been constituted at block level also and if not, the reasons therefor;
- (e) whether any school monitoring committee has been constituted for monitoring all the schools: and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a): As per the Central Government directive dated 29.08.2007, States/UTs except Chandigarh, Goa, Jammu & Kashmir and Nagaland have constituted the District Level Committees. The Government of India instructions provide for quarterly meetings of the District Level Committees.
- (b) & (c): The District Magistrate/ Collector/ Deputy Commissioner/ Chief Executive Officer of the Zilla Parishad/ Urban local body is the Member Secretary, who is tasked to fix the date of the meeting.
- (d): SSA does not provide for such a committee at the Block level.
- (e) & (f): Right to Education (RTE) Act, 2009 provides for constitution of a School Management Committee (SMC) at the school level, which will have at least 75% representation of parents whose children are in the school, for monitoring the functioning of the school. SMCs have been constituted in all States/UTs except Goa and West Bengal.